## File No. 11023/19/2019-QA Food Safety and Standards Authority of India

(A statutory Authority established under the Food Safety and Standards Act, 2006) (Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the **August**, 2019

## RFP No. 08/2019-20 EMAPNELMENT FOR SETTING UP OF BASIC FUNCTIONAL LABORATORY: CORRIGENDUM -04

Further to this office Tender Enquiry No. 08/2019-20 dated 30<sup>th</sup> May 2019, pre-Bid held on 12<sup>th</sup> June 2019 and Corrigendum -01 dated 04<sup>th</sup> July 2019, Corrigendum-02 dated 06<sup>th</sup> August 2019 and Corrigendum -03 dated 14<sup>th</sup> August 2019, the following amendment are made in the *ibid* tender:

## PART I – GENERAL INFORMATION AND INSTRUCTIONS

- 1. <u>Last date and time for depositing the Bids:</u> 11<sup>th</sup> September 2019 by 1500 Hrs. The sealed quotations under two bid system (i.e. Technical Bid & Commercial Bid) in sealed covers should be deposited/reached by the due date and time. The responsibility to ensure this lies with the Bidder.
- 4. <u>Time and date for opening of Bids:</u> The tender box will be opened on 11<sup>th</sup> September 2019 at 1530 hrs. (If due to any exigency, the due date for opening of the Technical-Bid is declared a closed holiday, then it will be opened on the next working day at the same time or on any other day/time, as intimated by this office).

(Nilesh Kumar Ojha) Assistant Director(QA)

Nilech Kurandh